

A freedom fighter, she took active part in the national movement and suffered imprisonment.

As a social worker, she was associated with several organisations working for the welfare of women and children. She also took keen interest in the uplift of weaker section of society.

She passed away at Lucknow on 19th October, 1981, at the age of 84 years.

Shri Rajaram Dadasaheb Nimbalkar was a Member of the Fifth Lok Sabha during 1971-77 representing Kolhapur Constituency of Maharashtra.

A businessman and agriculturist, he took keen interest in Parliamentary proceedings.

He passed away at Bombay on 8th November, 1981, at the age of 53 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

11.05 hrs.

Welcome to European Parliamentary delegation

MR. SPEAKER: On my own on behalf of the hon. Members of the House, I have great pleasure in welcoming hon. Mr. Paul Verges and other Members of the European Parliamentary Delegation who are on a visit to India as our honoured guests. The other hon. Members of the Delegation are: Mr. Hans R. Nord, Mr. Wilhelm F. T. Hahn, Mr. Peter N. Price, Mr. Madron Richard Seligman, Mr. Pol M. E. Marck, Mr. Winston J. Griffiths, Mr. Gerhard Schmid and Mr. Sean Flenagan.

We have had exchange of visits with the European Parliament in the past also. However, after the direct elections to the European Parliament which took place in June 1979, this is the first visit of a Delegation from European Parliament. The Delegation arrived here yesterday afternoon and will be in India for about a week. They are now seated in the Special Box as you have seen. We wish them a very happy and fruitful stay in our country. Through them we convey our greetings and best wishes to the European Parliament.

श्री राम विलास पासवान : अध्यक्ष महोदय, मैंने देवली कांड के सम्बन्ध में 388 के तहत नोटिस दिया था... (व्यवधान)...

श्री राजेश कुमार सिंह : अध्यक्ष महोदय, बहुत ही महत्वपूर्ण मामला है।

श्री राम विलास पासवान : आप इपको इतना प्राधानी से नहीं ले सकते... (व्यवधान)...

अध्यक्ष महोदय : मैं कहाँ प्राधानी से ले रहा हूँ, मैंने तो पहले ही कह दिया है।

... (व्यवधान)...

श्री राम विलास पासवान : अध्यक्ष महोदय, 388 का एक महत्व है... (व्यवधान) ... इतनी बड़ी घटना घट गई... (व्यवधान)...

अध्यक्ष महोदय : देखिए, ऐसा मत करिए— I have allowed a call attention and it is being discussed in the House to-day.

अब इसके बाद और कुछ नहीं questions—Acharya Bhagwan Dev... (व्यवधान)...

MR. SPEAKER: Shri R. P. Gaekwad...

श्री राम विलास पासवान : अध्यक्ष महोदय, आप हमारे विचारों की अभिव्यक्ति नहीं कर रहे हैं।

अध्यक्ष महोदय : मैं आपके विचारों की अभिव्यक्ति कर रहा हूँ।

एक माननीय सदस्य : एक-एक दो-दो साल के बच्चों को मारा जा रहा है, रोज घटनाएं हो रही हैं, पुलिस द्वारा अपराध किए जा रहे हैं।... (व्यवधान)...

अध्यक्ष महोदय : यह सदन कानून से ही चल सकता है।

... (व्यवधान) ...

अध्यक्ष महोदय : आप बैठिए, ठीक है आपके बात। मैंने अलाऊ कर दिया है। ...

Shri Virdhi Chander Jain.

SHRI VIRDHI CHANDER JAIN:
Question No. 3... (Interruptions).

SHRI DARUR PULLAIAH: We are not able to hear the answer.

अध्यक्ष महोदय मैंने अलाऊ कर दिया है। ...

(Interruptions)

Can you run the House like this? I have allowed a calling attention motion... (Interruptions) No, please. I can't... (Interruptions) No question.

बहुत से माननीय सदस्य : हाउस नहीं चलेगा, हाउस नहीं चलेगा।

SHRI MOOL CHAND DAGA (Pall): We cannot follow the answers.

... (व्यवधान) ...

MR. SPEAKER: I have already allowed a Calling Attention on this.

This is not the proper way. I am not going to allow. Please resume your seats.

(At this stage, Shri Rajeh Kumar Singh, Shri Rajnath Sonkar Shashri and some other hon. Members came and sat on the floor of the House near the Table.)

(Interruptions)**

11.08 hrs.

ORAL ANSWERS TO QUESTIONS

कांडला पत्तन का राजस्थान नहर से जोड़ा जाना

*3. श्री वृद्धि चन्द्र जैन : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मूल राजस्थान नहर परियोजना का एक ब्योरेवार परियोजना प्रतिबदन सभा पटल पर रखा जायेगा जिसमें इस नहर को कांडला पत्तन के साथ जोड़े जाने की व्यवस्था थी और नौगम्य योजना थी ;

(ख) क्या यह सच है कि मूल परियोजना राजस्थान राज्य के रेगिस्तान सोमावर्ती क्षेत्रों के व्यापक हित में है और यदि पंजाब हरिश्वाणा और राजस्थान राज्यों के बड़े भागों को कांडला पत्तन के माध्यम से जोड़ा जाये तो वह औद्योगिक व वाणिज्यिक दृष्टि से इन भागों के लिए लाभप्रद हो सकती है ; और

(ग) केन्द्रीय सरकार द्वारा मूल परियोजना क्रियान्वित न किये जाने के कारणों का ब्योरा क्या है ?